

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:5380  
ANSWERED ON:28.04.2003  
CABIN CREW ON HIRE  
VINAY KUMAR SORAKE

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Air India`s recent effort to hire 300 cabin crew on contract basis was thwarted by workers/staff unions;
- (b) if so, whether Air India had to recruit cabin crew on regular basis;
- (c) whether most of the international carriers have a flexible recruitment policy; and
- (d) if so, the reasons for capitulation of Air India before the pressure tactics of trade unions?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION ( SHRI SHRIPAD YESSO NAIK )

(a) and (b) : No, Sir. Air India earlier decided to recruit staff on contract basis for flying/ground duties, in order to meet the urgent requirements. Subsequently it was felt that the need for additional cabin crew would exist for a longer period. Therefore, it was decided to appoint the cabin crew on regular basis.

(c) and (d): The policy varies from Airline to Airline, while some have staff on contract basis, the others have regular employees.